

Gross income before set off of investment allowance . . . . .		76963
<i>Less :</i>		
Unabsorbed investment allowance for A. Y. 1979-80 . . . . .	43774	
Investment allowance for 1980-81 (partly claimed) . . . . .	33189	(- )76963
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	Net income	NIL

Note: (i) Unabsorbed investment allowance of 28257 claimed.

(ii) Claim of carried forward u/s 80.J for A. Y. 1977-78, 1978-79 & 1979-80 is claimed as under :—

A.Y. 1977-78	5601	
A.Y. 1978-79	4943	
A.Y. 1979-80		Amount of claim will be submitted at the time of assessment.

(iii) Assessment proceedings are pending.

The permission to issue convertible bonds to Telco has been given by the Union Government to finance the expansion project of commercial vehicles.

There is no irregularity under the Law.

**Zinc Ore Mines found in Bhilwara District**

1717. SHRI M. RAMGOPAL REDDY: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether highly potential zinc ore mines have been found in Bhilwara District; and

(b) if so, what steps have been taken by Government to exploit the mines?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) Yes, Sir.

(b) Since the detailed exploration of the prospect is in progress, exploitation of these deposits would be considered after assessing the results of the present exploration work.

**Shifting of Attari Custom and Immigration Outpost**

1718. SHRI M. RAMGOPAL REDDY: Will the Minister of FINANCE be pleased to state:

(a) whether the decision to shift the Attari customs and immigration

outpost handling the Indo-Pakistan rail traffic has been deferred, and

(b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAI SINGH SISODIA): (a) The proposal for shifting the Customs and Immigration clearance from Attari to Amritsar Railway Station is still under consideration of the Government.

(b) Does not arise in view of (a) above.

**Proposal for more Thermal Power**

1719. SHRI A. A. RAHIM: Will the Minister of FINANCE be pleased to state:

(a) what is the amount remitted during the current year by the Indians working in West Asia (including Gulf); and

(b) is there any scheme to attract investment from the non-resident Indians to the new ventures, both in the Private as well as Public Sector?